

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 07<sup>TH</sup> AUGUST, 2019**

**No. 136 A:** The Judicial Officers named in Column no. 02 are posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Judicial Officers named in Column no. 02 to be exercised at their respective places of new posting, shown in Column no. 03 of the table:-

<b>Sl. No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>Place of posting</b>
<b>01</b>	<b>02</b>	<b>03</b>
1.	Mr. Vivek Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Bokaro	Bokaro
2.	Mr. Arpit Srivastava, J.M. 1st Class-cum-Addl. Railway J.M., Dhanbad	Dhanbad
3.	Ms. Swati Vijay Upadhyay, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Dhanbad	Dhanbad
4.	Ms. Ritwika Singh, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Dhanbad	Dhanbad
5.	Mr. Abhinav, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Jamshedpur	Jamshedpur
6.	Ms. Pragya Bajpai, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Jamshedpur	Jamshedpur
7.	Ms. Darshna, Judicial Magistrate, Jamshedpur	Jamshedpur
8.	Ms. Kumari Nikita, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ranchi	Ranchi
9.	Mr. Manish Kumar Singh, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ranchi	Ranchi
10.	Mr. Kumar Vipul, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ranchi	Ranchi
11.	Mr. Shera Samson Tirkey, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Simdega	Simdega
12.	Mr. Kumar Rahul, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Deoghar	Deoghar
13.	Mr. Ajay Bishu Minz, J.M-cum-Judge I/c, Deoghar	Deoghar
14.	Mr. Nishi kant, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Giridih	Giridih

Accordingly, the aforesaid officers are directed to join their new assignment at the Judgeships as mentioned in Column No. 03 of the table above before concerned Principal District & Sessions Judges/ Judicial Commissioner, Ranchi, with immediate effect.


Further, the concerned Principal District and Sessions Judges/ Judicial Commissioner, Ranchi are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,  
Sd/- Ambuj Nath  
Registrar General

Memo No. 2835 /Apptt.

Dated Ranchi the 07<sup>th</sup> August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

  
7-8-19  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 07<sup>TH</sup> AUGUST, 2019**

No. 137 A: The Judicial Officers named in Column No. 02 are transferred and posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 03 of the table below, to do the administrative duties in those Judgeships :-

SI No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Vivek Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Bokaro	Bokaro	Judge In-charge -cum- J.M. 1st Class, Bokaro
2.	Mr. Sarat Nishikant Kujur, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Bermo at Tenughat (Bokaro)	Bermo at Tenughat	Judge In-charge-cum-Civil Judge. Jr. Div., Bermo at Tenughat (Bokaro)
3.	Mr. Shivam Chaurasia, Civil Judge. Jr. Div.-cum-J.M., Chaibasa	Chaibasa	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge In-charge cum-P.M. J.J.B., Chaibasa
4.	Mr. Ravi Shanker Pandey, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Chatra	Chatra	S.D.J.M.-cum- Judge In-charge -, Chatra
5.	Mr. Kumar Rahul, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Deoghar	Deoghar	Judge In-charge -cum-J.M., Deoghar
6.	Mr. Arpit Srivastava, J.M. 1st Class-cum-Addl. Railway J.M., Dhanbad	Dhanbad	Judge In-charge -cum- J.M., Dhanbad
7.	Mr. Nishi kant, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Giridih	Giridih	Judge In-charge -cum-J.M., Giridih
8.	Mr. Uttam Sagar Rana, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Gumla	Gumla	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge In-charge -cum-P.M. J.J.B., Gumla
9.	Mr. Pradeep Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Hazaribagh	Hazaribagh	Civil Judge. Jr. Div.-cum- Judge In-charge, Hazaribagh
10	Mr. Abhinav, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Jamshedpur	Jamshedpur	Judge In-charge -cum-J.M., Jamshedpur
11	Mr. Ravi Prakash Tiwari, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Khunti	Khunti	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge In-charge -cum-P.M. J.J.B., Khunti
12.	Mr. Rajeev Kumar Singh, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Koderma	Koderma	S.D.J.M.-cum- Judge In-charge, Koderma
13.	Mr. Achhat Srivastava, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Latehar	Latehar	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge In-charge -cum-P.M. J.J.B., Latehar
14.	Mr. Manoj Kumar Indwar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Lohardaga	Lohardaga	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge In-charge -cum-P.M. J.J.B., Lohardaga
15.	Mr. Rakesh Roshan, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ramgarh	Ramgarh	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge In-charge -cum-P.M. J.J.B., Ramgarh
16.	Mr. Manish Kumar Singh, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ranchi	Ranchi	Judge In-charge -cum-J.M., Ranchi
17.	Mr. Digvijay Nath Shukla, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Sahebganj	Sahebganj	S.D.J.M.-cum- Judge In-charge -cum- P.M. J.J.B., Sahebganj
18.	Mr. Kumar Saurav Tripathi, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Saraikela	Saraikela	S.D.J.M.-cum- Judge In-charge, Saraikela
19.	Mr. Shera Samson Tirkey, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Simdega	Simdega	Judge In-charge -cum-J.M., Simdega

By order of the Court,  
**Sd/-** Ambuj Nath  
Registrar General

Memo No. 2837 /Apptt

Dated Ranchi the 07<sup>th</sup> August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

  
Registrar General